

**Annexure-3**

Name of the Corporate Debtor: Bush Tea Company Private Limited; Date of commencement of CIRP: 29.04.2022; List of creditors as on: 21.06.2022

**List of Secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest							
1	<b>UCO Bank</b> Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001  E: calind@ucobank.co.in ho.nclt@ucobank.co.in	06.05.2022	62,73,40,882	62,73,40,882	Working Capital Credit Facilities	62,73,40,882	62,73,40,882	Refer Note 1 below	No	100%	-	-	-	-	
<b>Total:</b>			<b>62,73,40,882</b>	<b>62,73,40,882</b>		<b>62,73,40,882</b>	<b>62,73,40,882</b>			<b>100.0%</b>			-	-	

**NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS**

Note No.	Name of Creditor	Amount of Claim admitted	Primary Security	Collateral Securities	Guarantees
1	<b>UCO Bank</b> Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001  E: calind@ucobank.co.in ho.nclt@ucobank.co.in	62,73,40,882	Hypothecation of the Company's (i.e., Bush Tea Co. Pvt. Ltd.) entire present and future stock of raw materials, stores and spares and such other movable good packing materials and book debts, bills whether documentary or clean outstanding monies, receivables both present and future.	(1) Equitable Mortgage (EMTD) of immovable property (vacant land) situated at Sevakde Road, Siliguri, Mouza: Dabgram, Touzi No. 3 Sub-Registry office, Jalpaiguri, Khatain 2074 (old) (new Khatain No. 176/5 Ka), included in CS Plot No. 421/931, PS: Bhaktinagar (Formerly Rajgunj) SRO, Dist. Jalpaiguri, WB 734001 measuring 20.5 cottahs more or less, in the name of M/s. Sevoke Towers Pvt. Ltd. (PAN: AAGCS9722G).  (2) Hypothecation of 1st Charge on the entire plant and machineries, equipments and other immovable and movable assets of the Company both present and future.  (3) The entire Export Credit (EPC + EBP) covered under both WTPCG and WTPSG covered under ECGC policy.	Personal Guarantee : (1) Mr. Sanjay Prakash Bansal (2) Mrs. Reena Bansal  Corporate Guarantee : (1) M/s. Sevoke Tower Pvt. Ltd.



*Santanu Brahma*